

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) जी हाँ, श्रीमान्, सरकार का ध्यान इस संकल्प पर आकषित किया गया है।

(ख) ऐसा कोई भेद भाव नहीं है।

Ashoka Hotels Ltd., New Delhi

*589. DR. RANEN SEN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Company Auditors of the Ashoka Hotels Ltd., New Delhi, have pointed out in their report that customers have been refused rooms in the hotel even when there was availability of accommodation ;

(b) whether any incidents of the above nature were detected by the management of the Ashoka Hotels ; and

(c) if so, the action taken by the management to prevent the recurrence of such incidents in future ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). In course of audit, both Government Auditors and Company Auditors raised queries in regard to instances of guests being refused by the hotel though rooms were found to be vacant during the period. The position in this regard was explained by the Hotel Management and the Auditors did not pursue the matter further. No adverse comment in this regard has been made either in the audit report of the Company Auditor or in the comments of the Director of Commercial Audit.

Reaction of All-Party Hill Leaders' Conference Regarding Autonomous Hill State in Assam

*590 SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the reaction of All-Party Hills Leaders' Conference to the decision regarding creation of an autonomous Hill State in Assam ; and

(b) whether the creation of a sub-State within a State is sanctioned by the provisions of the Constitution of India ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The All-Party Hill Leaders' Conference have decided to give a fair trial to the scheme of having an autonomous State within the present State of Assam. The existing provisions of the Constitution do not enable the formation of an autonomous State within Assam. It is, therefore proposed to introduce a Bill to amend the Constitution to enable Parliament to give effect to the proposal.

Tourist Centres in Orissa

*591. SHRI CHINTAMANI PANIGRAHI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of tourist centres in Orissa ;

(b) the facilities provided for the tourists in those places and proposed to be provided in Bhubaneswar, Chhika and other places of tourist interest ; and

(c) the programme for tourist development in Orissa during 1968-69 and in the Fourth Plan ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Tourist centres in Orissa where facilities have been provided by or with the help of Central Government are Puri, Bhubaneswar, Konarak, Rourkela & Rambha (Chhika Lake).

(b) The following tourist facilities have been provided at these places :

1. Tourist Bungalow (Class II), Puri.
2. Tourist Bungalows (Class I and Class II), Bhubaneswar.
3. Tourist Bungalows (Class I and Class II), Konarak.
4. Tourist Bungalow (Class II), Rambha (under completion).
5. Tourist Bureaus, Rourkela, Puri, Bhubaneswar and Hirakud.

(c) The following tourist schemes are being taken up in Orissa during 1968-69.

1. Completion of the Tourist Bungalow (Class II), Rambha.
2. Expansion of the Tourist Bungalows